

LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

7387

LOK SABHA

Friday, 14th May, 1954

The Lok Sabha met at a Quarter Past
Eight of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

9.24 A.M.

PAPEES LAID ON THE TABLE

MEMORANDA FROM MEMBERS ON DEMANDS FOR GRANTS (RAILWAYS) FOR 1954-55

The Deputy Minister of Railways and Transport (Shri Alagesan): I beg to lay on the Table a copy each of certain further statements containing replies to certain memoranda received from members in connection with Demands for Grants (Railways) for 1954-55. [Placed in Library. See No. S-169/54.]

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL

PRESENTATION OF PETITION

श्री एम० एल० द्विवेदी (जिला हमीरपुर) : क्रिमिनल प्रोसीड्योर कोड अमेंडमेंट बिल, १९५४ पर एक प्रार्थना पत्र में सदन के सम्मुख प्रस्तुत करता हूँ।

193 P.S.D.

7388

CORRECTION OF ANSWER TO SUPPLEMENTARY QUESTION TO STARRED QUESTION NO. 606.

The Parliamentary Secretary to the Minister of Education (Dr M. M. Das): While replying to a supplementary put by Seth Govind Das on 4th December, 1953, it was stated as follows:

"Finally, we asked the Dakshina Bharat Hindi Prachar Sabha which has long experience and has been working for years to prepare a scheme for propagation of Hindi and agreed to grant money at once. The Sabha sent the scheme and it was accepted."

The correct position is that the Akhil Bhartiya Hindi Parishad was asked to prepare a scheme, and the said Parishad submitted a scheme to the Government. This scheme was accepted and a grant has been given for the purpose of implementation. It may be mentioned that Mr. M. Satyanarayana, M. P. happens to be the Secretary of both these organisations.

DESIGNATION OF HOUSE OF THE PEOPLE AND PARLIAMENT SECRETARIAT IN HINDI AND ENGLISH

अध्यक्ष महोदय : माननीय सदस्यों को विदित है कि अंग्रेजी भाषा में "लोक सभा" को "हाउस आफ दी पीपुल" कहते हैं। और हिन्दी को राज भाषा के पद पर आसीन करने की दिशा में एक कदम आगे बढ़ाने के विचार से, और सदन के नेता की सहमति से, मैंने यह निश्चय किया है कि इस सदन को सरकारी

[अध्यक्ष महोदय]

तौर पर "लोक सभा" के नाम से पुकारा जाय, और सदन के सारे कागजों पर यही शीर्षक दिया जाय।

तदनुसार इस सदन के सचिवालय का नाम "लोक सभा सचिवालय" होगा, और अब से आगे नोटिस आदि इसी पते से भेजे जायें।

Some Hon. Members: Can we have the translation of it?

Mr. Speaker: For the benefit of hon. Members who do not know yet Hindi perfectly, I shall just state this in English.

Hon. Members know that 'House of the People' is the English expression for the Hindi term 'Lok Sabha' and as a further step in the process of adoption of Hindi as the national language in this House, I have decided with the concurrence of the Leader of the House that this House should officially be known as the 'Lok Sabha' and all Parliamentary papers should carry this title.

Accordingly, the Secretariat of this House will be known as the Lok Sabha Secretariat. Notices etc. may be addressed henceforth accordingly.

An Hon. Member: 'Secretariat' is going to be in English?

Mr. Speaker: That will be changed accordingly. The House of the People will be known now as the Lok Sabha. Its Secretariat will be known in English as the Lok Sabha Secretariat—Lok Sabha being the proper name—and in Hindi, it will be known as Lok Sabha Sachivalaya'. 'Sachiva' means a secretary.

Shri Velayudhan (Quilon cum Mavelikkara—Reserved—Sch. Castes): On a point of doubt. Will the Constitution also be changed accordingly?

Shri Gadgil (Poona Central): It is already changing.

Mr. Speaker: This is in pursuance of the Constitution. The hon. Member will do well to read the Constitution again.

Shri Bansal (Jhajjar-Rewari): May I know what the Members of the Lok Sabha will be called, instead of M.Ps.?

Mr. Speaker: That question I have yet to consider, and when I consider it, I shall say something about it.

DISPLACED PERSONS (COMPEN-
 SATION AND REHABILITATION)
 BILL

The Minister of Rehabilitation (Shri A. P. Jain): I beg to move for leave to introduce a Bill to provide for the payment of compensation and rehabilitation grants to displaced persons and for matters connected therewith.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the payment of compensation and rehabilitation grants to displaced persons and for matters connected therewith."

The motion was adopted.

Shri A. P. Jain: I introduce the Bill.

[MR. DEPUTY-SPEAKER in the Chair]

SALARIES AND ALLOWANCES OF
 MEMBERS OF PARLIAMENT BILL

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to move*:

"That the Bill to provide for the salaries and allowances of Members of Parliament be taken into consideration."

*Moved with the recommendation of the President.